## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.(CAA) No.391/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name	of the Company	Eternity Infrabuild Pvt.Lt	d. & Ors	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS) Appearing on be		Appearing on behalf of	Signature with date
	1. Mr. R. Banerji 2. Mr. D. N. Chan	}	Appearing on behalf of petitioners	Pusha Saha 21/11/17
	3, Mr. A. Agarw			
	4. Ms. Rusher Saha	, Advocate )	ORDER	

Ld. Counsel for the petitioners mentioned the matter today for early listing on the ground of urgency.

List on 27/11/2017.

(Jinan K.R.) Member (J)

(V.P.Singh)

Member (J)